FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR A. NAVINCHANDRA STEELS PRIVATE LIMITED OPERATING IN STEEL AND IRON TRADING INDUSTRY AT MUMBAI/VASHI

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	**Name:** A. Navinchandra Steels Private Limited **PAN:** AAECA1443N **CIN:** U51420MH2000PTC127487
2.	Address of the registered office	**As per current MCA Records:** 741/B, Navin Vasahat, Panvel, Taloja, Raigad, Maharashtra, 410208 **Previous office:** 704,Ecstasy Commercial Building, City of Joy,Nirmal Life Style Ltd., Jata Shankar Dosa Marg, Mulund (West), Mumbai – 400080 **As recorded in order admitting the CIRP:** Paras Commercial Office No-1A, Prestige Residency, Thane (M Corp), Kasarvadavali, Maharashtra, India – 400615
3.	URL of website	N/A – The Corporate Debtor does not maintain a website
4.	Details of place where majority of fixed assets are located	Thane District
5.	Installed capacity of main products/ services	N/A – The Corporate Debtor was engaged in the trading of iron and steel products and does not own or operate any manufacturing facility
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The said details may be obtained from the Resolution Professional on a written request addressed to the process email ID at Serial No. 16 below
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The approved criteria for prospective resolution applicants are set out in the detailed invitation for expression of interest, which may be obtained by writing to the Process Email ID at Serial No. 16 below
10.	Last date for receipt of expression of interest	25th November, 2026
11.	Date of issue of provisional list of prospective resolution applicants	4th December, 2026
12.	Last date for submission of objections to provisional list	9th December, 2026
13.	Date of issue of final list of prospective resolution applicants	18th December, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23th December, 2026
15.	Last date for submission of resolution plans	22th January, 2027
16.	Process email id to submit Expression of Interest	**cirp.nspl@decoderesolvency.com**
17.	Details of the corporate debtor's registration status as MSME.	Yes, Corporate Debtor is an MSME

Anil Vrijdas Rajkotia
IBBI Registration Number: IBBI/IPA-001/IP P01045/2017-2018/11718
501, Balkrishna CHS, Tilak Road, Santacruz (West), Mumbai - 400054
For A. Navinchandra Steels Private Limited

Date : 07/11/2026
Place : Mumbai